

(ख) क्या ऐसे हजारों केन्द्र कई वर्षों से अपूर्ण पड़े हुए हैं ;

(ग) क्या बिहार के लिए केन्द्रीय फ़ाउण्डेशन राज्यों में चिकित्सा सुविधाएं उपलब्ध कराने के लिए प्रयुक्त नहीं किया जाता है अपितु इसका उपयोग विशेष रूप से "स्थापना व्यय" शीर्षक के अंतर्गत किया जाता है, और

(घ) यदि हाँ, तो इन केन्द्रों को पूरा करने और नियमों के अनुसार राज्य के स्वास्थ्य विभाग के कार्यक्रमों को सुनिश्चित करने के लिये कब तक व्यवस्था कर ली जायेगी और यदि नहीं, तो उस के क्या कारण हैं ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री जगदम्बी प्रसाद यादव) :

(क) बिहार में प्राथमिक स्वास्थ्य केन्द्रों की स्थिति में स्वास्थ्य और परिवार कल्याण मंत्रालय अवगत है। इस राज्य में कुल 587 प्रखण्ड हैं तथा 537 प्राथमिक स्वास्थ्य केन्द्र हैं।

(ख) इन 537 प्राथमिक स्वास्थ्य केन्द्रों में से 185 स्थानों में भवन उपलब्ध हैं। 238 में भवन निर्माणाधीन है तथा 114 में भवन नहीं है।

(ग) बिहार के लिए प्राप्त केन्द्रीय फ़ाउण्डेशन को जन साधारण की चिकित्सा सुविधा हेतु व्यय किया जाता है न कि सिर्फ स्थापना कार्य के लिए।

(घ) आशा की जाती है कि अगले 5 वर्षों में प्राथमिक स्वास्थ्य केन्द्रों में भवन इत्यादि की कमी दूर कर दी जायेगी।

"Kashmir"

3123. DR. KARAN SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether he has seen the statement of Sheikh Mohammad Abdullah,

Chief Minister of Jammu & Kashmir that the Kashmir question was not settled but only frozen; and

(b) if so, the reaction of the Government of India to this statement?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S. KUNDU): (a) Yes, Sir.

(b) Government of India's position on Kashmir is well-known. The whole of Jammu & Kashmir is Constitutionally and legally is an integral part of India.

Complaints from Janpath Telephone Exchange

3124. SHRI D. G. GAWAI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether most of the complaints received in the Janpath Telephone Exchange are from D.I.Z. area multi-storey flats;

(b) if so, the percentage of complaints received from this area to other complaints;

(c) the main reasons therefor; and

(d) the steps taken or proposed to be taken to solve the problems of the people of this area regarding poor functioning of telephone on a permanent basis?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) to (c). No, Sir. The percentage of complaints received daily from DIZ areas subscribers to the total complaints works out to approximately 4 to 5 per cent. However, due to large scale construction work going on around D Block there were two cases of cable faults which affected some telephones, once in January 1978 and second time in February 1978

(b) Patrolling has been set up to watch that the construction parties working in that area do not cause any damage to telephone cables.